



2026:AHC:45596-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 49194 of 2014

Bharat Singh

.....Petitioner(s)

Versus

Union of India and 4 others

.....Respondent(s)

Counsel for Petitioner(s)	: Arvind Kumar, Vijay Kumar Rai
Counsel for Respondent(s)	: A.S.G.I., S.C., Anurag Khanna, Gyan Prakash, N.K.Mishra, Rajiv Sharma

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.

1. This petition is listed in the category of 'Oldest Pending Cases in this High Court, for Priority Hearing'.
2. None is present for the petitioner.
3. It appears that due to passage of time, the petitioner has lost interest in the petition.
4. The petition is therefore, **dismissed** for non-prosecution.

(Kshitij Shailendra, J) (Arun Bhansali, CJ)

February 27, 2026
AHA/Jyotsana